

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5917

ANSWERED ON:29.04.2015

HUDCO

Ering Shri Ninong;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the provisions and criteria for providing loans by Housing and Urban Development Corporation Limited (HUDCO) for various schemes;
- (b) the number of schemes financed by HUDCO during each of the last three years.
- (c) whether some schemes financed by HUDCO have not been approved by some State Governments during the said period;
- (d) if so, the details and the reasons therefor; and
- (e) the corrective steps taken/being taken by the Government to make HUDCO financed schemes more viable for the States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a):Housing and Urban Development Corporation Limited (HUDCO) provides loans for Housing and Infrastructure schemes for the public sectors i.e. State Governments, Urban Local Bodies and Para-statal institutions such as Housing Boards, Water Supply & Sewerage Boards etc. In addition, HUDCO finances the supported utilities viz. social, commercial and economic infrastructure facilities. The criteria for providing loans by HUDCO are at Annexure I.
- (b):The number of schemes financed by HUDCO during each of the last three years are at Annexure II.
- (c)&(d):Yes madam. Some schemes may not be approved for avilment of loan by the States due to non- fulfillment of eligibility criteria like rating of the borrower, limit on borrowing by State etc. Details are given at Annexure III.
- (e):The Government has taken various steps such as financing at competitive rates through NHB, issue of Tax free bonds, availing funds from international financial institutions etc. so that HUDCO's schemes may be more viable for States.